## <u>In the National Company Law Tribunal, New Delhi</u> <u>Registrar</u>

CP No. 890/2016

SECTION OF THE COMPANIES ACT: 433 (e) & 439 (b)

## In the matter of:

M/s. Ruchi Matta & Co. VS.	Petitioner

Order deliver on 11.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) :

Shri Vivek Matta, Authorized representative

For the Respondent (s) :

None Appeared

## **ORDER**

Authorized representative of the petitioner submitted to list the matter on 13.7.2017 for the purpose.

List the matter on 13.07.2017.

(Shiv Ram Bairwa) Registrar